

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 41 of 2017 (SZ)**

**Appellant(s)**

Human Rights Forum  
Through S. Jeevan Kumar,  
Ramanthapuram,  
Hyderabad and 3 others.

Vs.

**Respondent(s)**

Union of India,  
Through the Secretary,  
Ministry of Environment and  
Environment and Forests & Climate  
Change, New Delhi and 3 others.

**Legal Practitioners for Appellant(s)**

M/s. Clifton D. Rozario  
Mytrei KJrishnan  
D. Stanley Hebzon Singh.

**Legal practitioners for respondent(s)**

M/s. M.R.Gokul Krishnan for R1  
Mr. T. Sai Krishnan for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.11.2017 Appellant & counsel not present. R4 counsel present and representing counsel of R3 present. R1 side no representation. R1, R3 reply call on 07.11.2017 NFA.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>